

Civil Aviation Training Centre

*493. **Shri H. N. Mukerjee:** Will the Minister of Communications be pleased to state:

(a) whether his attention has been drawn to the fact that facilities for Dakota conversion training at the Civil Aviation training centre, Allahabad, are very inadequate;

(b) whether quicker training for a greater number of candidates at Allahabad can be provided;

(c) whether he is aware that a number of trained pilots who have received their "B" licenses are forced to remain idle for years on account of paucity of Dakota training facilities at Allahabad; and

(d) whether Government will permit "B" licences to have their Dakota conversion training from non-schedule companies and/or the Indian Airlines Corporation, elsewhere than at Allahabad?

The Minister of Communications (Shri Jagjivan Ram): (a) and (c). Facilities for Dakota conversion training at the Civil Aviation Training Centre, Allahabad are quite adequate to meet existing demands. The programme of training is so arranged that while the requirements of the Air Transport Industry are met fully, it is also ensured that the pilots so trained do not remain unemployed.

(b) There is at present no need for doing so.

(d) No, Sir. Such a course is neither desirable nor necessary, as the demands of the Air Transport Industry are already being fully met, by the training courses at the Civil Aviation Training Centre, Allahabad.

Central Board of Forestry

*494. **Shri Hem Raj:** Will the Minister of Food and Agriculture be pleased to state:

(a) the main subjects considered recently by the Standing Committee of the Central Board of Forestry and the decision taken thereon by it; and

(b) which of the recommendations made by it have been accepted by Government?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 38].

(b) All the recommendations have been accepted by Government.

Railway Line to Garo Hills

*495. **Shri Debendra Nath Sarma:** Will the Minister of Railways be pleased to state:

(a) whether final decision has been taken on the question of construction of a Railway Line from Pandu to Garo Hills in the North Eastern Railway; and

(b) if so, when the actual construction work would start?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Not yet. A Preliminary Engineering Survey of the Darangiri-Amjanga route and a revision of the earlier survey of the Pandu-Amjanga link have been approved.

(b) Does not arise.

Tourism

*496. **Shri Shree Narayan Das:** Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 456 on the 3rd March, 1955 and state:

(a) the decision that has since been taken in the matter of internal tourism; and

(b) the facilities that have been provided to pilgrims, youths and workers on holidays?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The provisions made for the development of internal tourism under the Second Five Year Plan are contained in Parts II & III of the Plan on tourism, a copy of which is already available in the Parliament Library.

(b) A statement is laid on the Table of the Lok Sabha [See Appendix III, Annexure No. 39].

Catering Contractors

*497. **Shri Dabhi:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Estimates Committee have in their twenty-fifth report, recommended that the holdings of catering contractors should be reduced from 6 to 2 and that they should be progressively reduced to 2 in about 5 years time, so that a contractor can give his personal attention to all his establishments; and

(b) if so, whether Government propose to accept this recommendation?